

**GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS & FERTILIZERS
DEPARTMENT OF CHEMICALS & PETROCHEMICALS**

**LOK SABHA
UNSTARRED QUESTION NO 1193
TO BE ANSWERED ON 09.02.2021**

Atma Nirbhar in Decorative Paint sector

1193: SHRI RAJENDRA AGRAWAL:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:-

- (a) whether the Government has taken any steps to make India Atma Nirbhar in the Industrial and Decorative paint sector;
- (b) if so, the details thereof;
- (c) the imports of chemicals and petrochemicals in the ongoing fiscal year by the country (in value terms); and
- (d) the exports of chemicals and petrochemicals in the ongoing fiscal year by the country (in value terms) ?

ANSWER

MINISTER FOR CHEMICALS AND FERTILIZERS (SHRI D. V. SADANANDA GOWDA)

(a) & (b) The Chemical sector is delicensed and free from licensing regime except for three hazardous chemicals. Only Industrial Entrepreneur Memorandum (IEM) is required to be obtained from Department for Promotion of Industry and Internal Trade for setting up new undertaking or to carry out substantial expansion in the chemical sector. Entrepreneurs are setting up units for Industrial & Decorative paints based on techno economic feasibility, demand and supply scenario and cost of feedstock/ raw

materials and selling in the free market. 100% FDI is permissible under the automatic route to boost foreign investment in this sector. Paints manufacturing is facilitated under 'Make In India' programme of Government of India.

(c) & (d) The imports and exports of chemicals and petrochemicals in the ongoing fiscal year by the country is as under:

	Import	Export
	2020-21(April 2020 to Nov. 2020)	2020-21(April 2020 to Nov. 2020)
Chemical and Petrochemical Products	219463.29 Crore	177163.67 Crore
